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NEW DELHI, SATURDAY, DECEMBER 13, 1952

## PART I—Section 2

Notifications regarding Appointments, Promotions, Leave, etc., of Government Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

## MINISTRY OF LAW

New Delhi, the 8th December 1952

**No. F. 23/52-G. A.**—The services of Shri Puran Chand are replaced at the disposal of the Government of Patiala and East Punjab States Union with effect from the afternoon of the 6th December, 1952.

MANGHARAM BHAVANDAS, Under Secy.

New Delhi, the 8th December 1952

**No. 4/12/52-AN.**—Shri N. F. Suntook, I.P.S. Assistant Superintendent of Police, Andaman and Nicobar Islands, is appointed as Superintendent of Police, Andaman and Nicobar Islands, with effect from the date he assumes charge of his duties.

2. The service of Shri M. MacFarland, Superintendent of Police Andaman and Nicobar Islands, are replaced at the disposal of the Government of Uttar Pradesh, with effect from the date he is relieved by Shri N. F. Suntook.

E. C. GAYNOR, Dy. Secy.

## MINISTRY OF HOME AFFAIRS

New Delhi, the 3rd December 1952

**No. 8/11/51-AIS(I).**—The following Indian Police Service probationers appointed under the Emergency Recruitment Scheme and allotted to Uttar Pradesh have been confirmed with effect from the dates shown against their names:—

|                               |     |           |
|-------------------------------|-----|-----------|
| 1. Shri B. L. Ghulati         | ... | 1-4-1952. |
| 2. Shri J. M. Jain            | ... | 1-4-1952. |
| 3. Shri J. P. Kulshrestha     | ... | 1-4-1952  |
| 4. Shri K. R. Bhatnagar       | ... | 1-4-1952. |
| 5. Shri M. N. Chaturvedi      | ... | 5-4-1952. |
| 6. Shri P. V. Hingorani       | ... | 2-4-1952. |
| 7. Shri R. D. Pande           | ... | 1-4-1952  |
| 8. Shri Tribhuvan Kumar Pande | ... | 8-4-1952. |

R. C. DUTT, Dy. Secy.

New Delhi, the 8th December 1952

**No. 10/41/52-AIS(I).**—Shri S. A. Venkataraman, I.C.S., is appointed, until further orders, to be Officer on Special Duty in the Ministry of Home Affairs at Madras, with effect from the date on which he takes over charge of the post.

S. B. BAPAT, Jt. Secy.

## MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 2nd December 1952

**No. 600-F.S.P.**—Shri V. C. Vijaya Raghavan, Second Secretary (Commercial), Embassy of India, Buenos Aires, has been appointed Charge d'Affaires *ad interim* at the Embassy with effect from the forenoon of the 8th October, 1952.

**No. 601-F.S.P.**—Dr. M. A. Rauf, formerly Ambassador of India to Burma, has been appointed Ambassador of India to Japan, Tokyo with effect from the 16th October, 1952.

New Delhi, the 3rd December 1952

**No. 599-F.S.P.**—On relinquishment of the charge of Attache in the office of the Deputy High Commissioner for India in Pakistan, Dacca, on the afternoon of the 1st November, 1952, the services of Shri Kalipada Sen IAS, have been replaced at the disposal of the Government of West Bengal.

New Delhi, the 5th December 1952

**No. 604-F.S.P.**—The following officers on probation are confirmed in the Indian Foreign Service with effect from the dates noted against their names:—

|                    |     |                       |
|--------------------|-----|-----------------------|
| Miss C B. Muthamma | ... | 28th September, 1952. |
| Mr. A. K. Mitra    | ... | 27th September, 1952. |
| Mr. M. Rasgotra.   | ... | 27th September, 1952. |

O. V. RAMADORAI, Under Secy.

New Delhi, the 4th December 1952

**No. 73/18/52-Admn.**—The following officers have been appointed to officiate as Section Officers (Grade III), in the Ministry of Home Affairs with effect from the dates shown against their names and until further orders:—

|                        |     |             |
|------------------------|-----|-------------|
| (i) Shri J. P. Vaish   | ... | 15-11-1952. |
| (ii) Shri G. S. Kapoor | ... | 17-11-1952. |

KARAM CHAND, Under Secy.

New Delhi, the 6th December 1952

**No. 5/5/52-Judl.**—In exercise of the powers conferred by clause (1) of Article 217 of the Constitution, the President is pleased to appoint Shri Atma Charan to be a Judge of the Allahabad High Court, with effect from the date he assumes charge of his office.

New Delhi, the 5th December 1952

**No. 602-E. II.**—Mr. Om Prakash, an officer officiating in Grade III of the Central Secretariat Service, and formerly Registrar Embassy of India, Cairo, is granted earned leave for 69 days with effect from the fore-noon of the 30th September, 1952.

**No. 603-E-I.**—Mr. K. S. N. Aiyar, lately Registrar in the Embassy of India in Afghanistan, Kabul, has been granted leave in India on average pay for the 15th and 16th October, 1952, and thereafter leave on half average pay from 17th October to 14th November, 1952 in continuation of the leave already sanctioned to him in this Ministry's Notification No. 396-EI dated the 18th August, 1952.

New Delhi, the 8th December 1952

**No. 606-E II/52.**—On reversion to the Bihar Medical Service, Dr. S. Manzaruddin Ahsan, Medical Officer-cum-Vice-Consul, Mecca, relinquished charge of his post with effect from the afternoon of the 12th November, 1952.

A. R. SETHI, Under Secy.

#### External Publicity Division

New Delhi, the 2nd December 1952

**No. D. 8560-XP(A)/52.**—Shri M. D. Shahane, Information Officer to the Commissioner for the Govt. of India in British East Africa, Nairobi, relinquished charge of his post on the afternoon of 31st October, 1952 and was transferred to India Information Services, Embassy of India, Buenos Aires.

New Delhi, the 3rd December 1952

**No. F.24(14)XP(A)/52.**—On his transfer from India Information Services, Lahore, Mr. K. L. Panjabi, assumed charge of the post of Information Officer to the Commissioner for the Government of India in British East Africa, Nairobi, on the forenoon of the 19th November, 1952.

M. A. VELLODI, Under Secy.

#### MINISTRY OF STATES

New Delhi, the 3rd December 1952

**No. 230-S.**—Shri J. K. Chowdhry, I.A.S., formerly Secretary to the Regional Commissioner and Adviser, Rajasthan was subject to title granted earned leave for three days with effect from the 2nd January, 1952 to 4th January, 1952, with permission to prefix the gazetted holiday on the 1st January 1952.

K. N. V. NAMBISAN, Asstt. Secy.

#### MINISTRY OF FINANCE

(Department of Economic Affairs)

New Delhi, the 29th November 1952

**No. F. 10(13)-Admn./52.**—Shri O. K. Ghosh, Deputy Secretary to the Government of India, Deptt. of Economic Affairs, Ministry of Finance, who has been placed on deputation ex-India from the 6th September, 1952 to the 4th January, 1953 has been granted earned leave for 31 days with effect from the 5th January, 1953.

New Delhi, the 6th December 1952

**No. F.12(20)-Admn/52.**—Shri N. C. Sen Gupta, I.C.S., officiating Deputy Secretary to the Government of India, Ministry of Rehabilitation (Branch Sectt. in Calcutta) has been appointed to officiate as Officer on Special Duty in the Ministry of Finance, Department of Economic Affairs with his headquarters at Calcutta with effect from the 1st December, 1952 forenoon until further orders.

B. K. KAUL, Dy. Secy.

New Delhi, the 4th December 1952

**No. PFG-3-Est. I/52.**—Shri B. S. Atri, an officiating officer of Grade I of the Central Secretariat Service, working as an Under Secretary in the Department of Revenue and Expenditure, Ministry of Finance was granted leave on average pay for 6 days with effect from the 17th November to the 22nd November, 1952 with permission to affix Sunday the 23rd November, 1952 to the leave.

2. On return from leave, Shri B. S. Atri resumed duty as Under Secretary in the Department of Revenue and Expenditure, Ministry of Finance with effect from the 24th November, 1952.

S. K. MAJUMDAR, Dy. Secy.

New Delhi, the 8th December 1952

**No. PFG-172-Est.I/52.**—Shri B. S. Chadha, an officer officiating in Grade III of the Central Secretariat Service, has been appointed to officiate as Superintendent (Class II) in the Ministry of Finance with effect from the 1st November, 1951 until further orders.

S. N. GHOSH, Under Secy.

#### MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 3rd December 1952

**No. 8/10/52-Estt.**—On return from leave, Shri S. P. Aneaja, resumed charge of his officiating appointment in Grade III of the Central Secretariat Service as Section Officer in the Ministry of Finance (Defence) with effect from the 25th November, 1952, (F. N.)

K. S. KRISHNASWAMI, Jt. Financial Adviser.

#### MINISTRY OF FINANCE (REVENUE DIVISION)

HEADQUARTERS ESTABLISHMENTS

New Delhi, the 3rd December 1952

**No. 73.**—Mr. P. S. Bagadthey, Officer on Special Duty, Income-tax Investigation Commission, has been granted an extension of leave on average pay for one month with effect from the 1st January 1953 in continuation of the leave granted to him in the Ministry of Finance (Revenue Division) Notification No. 56—Headquarters Establishments dated the 28th October, 1952.

INCOME-TAX ESTABLISHMENTS

New Delhi, the 4th December 1952

**No. 114.**—In exercise of the powers conferred by sub-section (2) of section 5 of the Indian Income-tax Act 1922 (XI of 1922), and in supersession of the notification of the Government of India in the Ministry of Finance (Revenue Division) No. 58, Income-tax Establishments dated the 5th August 1952, the Central Government hereby appoints the person holding for the time being the post of the Commissioner of Income-tax for the State of Hyderabad to be also the Commissioner of Income-tax for the areas in the Madras State specified in the schedule annexed hereto.

SCHEDULE

The Districts of—

- (1) Visakhapatnam
- (2) Srikakulam
- (3) East Godavari
- (4) Krishna
- (5) West Godavari
- (6) Guntur
- (7) Anantapur
- (8) Bellary
- (9) Kurnool
- (10) Cuddapah

N. D. MEHROTRA, Dy. Secy.

## CENTRAL BOARD OF REVENUE

## CENTRAL EXCISE ESTABLISHMENTS

New Delhi, the 2nd December 1952

No. 88.—The undermentioned officiating Superintendents of Central Excise in the Southern India Central Excise Collectorates (comprising the Hyderabad and Madras Collectorates) are confirmed in that grade with effect from the date and in vacancies shown against their names:—

| Serial No. | Name                                | Date of confirmation | Central Excise Collectorate   | Vacancy in which confirmed.   |
|------------|-------------------------------------|----------------------|---|---|
| 1          | 2                                   | 3                    | 4   | 5   |
| 1.         | Shri J. A. S. Delauney.             | 13-10-50             | Madras . . .  | Vice Shri R. Gopalaswami Ayyangar confirmed as Assistant Collector of Central Excise.   |
| 2.         | Shri Y. Mohammed Ismail             | 14-10-50             | Do.   | Vice Shri P. V. P. Ayyangar confirmed as Assistant Collector of Central Excise.   |
| 3.         | Shri C. Chidambaram                 | 7-11-50              | Hyderabad . . .   | Vice Shri K. K. Tampy confirmed as Assistant Collector of Central Excise.   |
| 4.         | Shri A. Parameshwara                | 18-2-51              | Madras . . .  | Vice Shri K. Sundarm Pillai confirmed as Assistant Collector of Central Excise.   |
| 5.         | Shri V. Raghunathan . . .           | 18-7-51              | Do.   | Vice Shri O. C. White, Superintendent retired.  |
| 6.         | Shri G. P. Durairaj . . .           | 25-8-51              | Madras (at present in Directorate of Inspection, Customs & Central Excise). | Vice Shri H. Maclaren, Superintendent retired.  |
| 7.         | Shri M. S. Subramaniam . . .        | 22-9-51              | Madras . . .  | Vice Shri E. D. Mills, Superintendent retired.  |
| 8.         | Shri P. M. Varkcy . . .             | 1-10-51              | Madras (at present in Directorate Inspection, Customs & Central Excise).    | Against temporary posts of Superintendents of Central Excise made permanent—vide Ministry of Finance (Revenue Division) letter C. No. 3(16)-Ad. (CX)/51, dated 25-9-1951. |
| 9.         | Shri K. A. Ganapathi . . .          | 1-10-51              | Madras . . .  | Ditto.  |
| 10.        | Shri K. Mohanranga Rao . . .        | 1-10-51              | Madras . . .  | Ditto.  |
| 11.        | Shri K. Saravanai . . .             | 1-10-51              | Hyderabad . . .   | Ditto.  |
| 12.        | Shri G. Sundaresa Ayyar . . .       | 1-10-51              | Madras . . .  | Ditto.  |
| 13.        | Shri A. M. L. D'Souza . . .         | 1-10-51              | Madras . . .  | Ditto.  |
| 14.        | Shri P. R. Subramaniam . . .        | 1-10-51              | Hyderabad . . .   | Ditto.  |
| 15.        | Shri C. R. Varadarajan . . .        | 1-10-51              | Madras . . .  | Ditto.  |
| 16.        | Shri K. Venkteswara Rao . . .       | 1-10-51              | Hyderabad . . .   | Ditto.  |
| 17.        | Shri P. A. Chellappa Ayyar . . .    | 1-10-51              | Madras . . .  | Ditto.  |
| 18.        | Shri M. Somasundara Nadar . . .     | 1-10-51              | Do.   | Ditto.  |
| 19.        | Shri K. S. Srinivasa Ayyar . . .    | 1-10-51              | Do.   | Ditto.  |
| 20.        | Shri J. C. A. Gonsalves . . .       | 1-10-51              | Do.   | Ditto.  |
| 21.        | Shri V. T. Govindarajan . . .       | 1-10-51              | Do.   | Ditto.  |
| 22.        | Shri K. Purushotham . . .           | 1-10-51              | Do.   | Ditto.  |
| 23.        | Shri T. R. Ramantha Mudalliar . . . | 1-10-51              | Do.   | Ditto.  |
| 24.        | Shri P. A. Mathew . . .             | 1-10-51              | Do.   | Ditto.  |
| 25.        | Shri V. N. Rama Rao . . .           | 1-10-51              | Do.   | Ditto.  |
| 26.        | Shri P. Auddiappan . . .            | 1-10-51              | Do.   | Ditto.  |
| 27.        | Shri P. Rama Kurup . . .            | 1-10-51              | Do.   | Ditto.  |
| 28.        | Shri R. Venkataraman . . .          | 1-10-51              | Do.   | Ditto.  |
| 29.        | Shri K. Ramadas Pai . . .           | 1-10-51              | Hyderabad . . .   | One post of Deputy Headquarters Assistant to Collector made permanent from 1-10-51.   |
| 30.        | Shri V. R. Dandapani . . .          | 28-11-51             | Madras . . .  | Vice Shri C. D' Mello, Superintendent retired.  |
| 31.        | Shri D. Doraiswami Ayyar . . .      | 16-12-51             | Do.   | Vice Shri T. V. Krishnaswami Ayyar, Superintendent retired.   |
| 32.        | Shri H. Rama Rao . . .              | 3-2-52               | Do.   | Vice Shri D. R. H. Cresswell, Superintendent deceased.  |

New Delhi, the 3rd December 1952

**No. 89.**—The undermentioned officers have been appointed to officiate as Inspecting officers in the Regional Units of the Directorate of Inspection, Customs & Central Excise, with effect from the dates shown against them, and until further orders:—

| Name   | Headquarters of Regional Unit                       | Date of appointment |
|--|---|---------------------|
| 1 Shri M. L. Routh, officiating Assistant Collector of Central Excise in the Central Excise Collectorate, Calcutta.  | North Regional Unit with Headquarters at Simla.     | 12-11-1952          |
| 2 Shri N. Mukharji, officiating Assistant Collector of Central Excise, in the Central Excise Collectorate, Shillong. | South Regional Unit with Headquarters at Hyderabad. | 24-11-1952          |

New Delhi, the 5th December 1952

**No. 90.**—Mr. W. M. Robb, officiating Headquarters Assistant to the Collector of Central Excise, Bombay, has, on return from leave, been reappointed to that post with effect from the 15th November 1952 and until further orders.

New Delhi, the 6th December 1952

**No. 91.**—Shri D. N. Kohli, an Assistant Collector of Central Excise in the Central Excise Collectorate, Allahabad, has been transferred in the same capacity to the Central Excise Collectorate, Patna, with effect from the afternoon of the 17th November, 1952.

## CUSTOMS ESTABLISHMENTS

New Delhi, the 8th-December 1952

**No. 45.**—On return from leave, Shri N. S. Gidwani, an Appraiser in the Bombay Custom House, has been re-appointed to officiate as a Principal Appraiser in that Custom House with effect from the 8th November 1952 (After-noon), vice Shri J. V. Dalvi proceeded on leave and until further orders.

**No. 46.**—Shri J. B. Treasurywalla, an Appraiser of the Bombay Custom House, has been appointed to officiate as a Principal Appraiser in that Custom House with effect from the 26th August 1952 (After-noon) and until further orders.

A. M. RAMACHANDRAN, Asstt. Secy.

## MINISTRY OF REHABILITATION

Office of the Chief Claims Commissioner

Delhi, the 3rd December 1952

**No. 4(3)/CCC/AE-52.**—The headquarters of the following Claims Officers have been changed. They resumed charge of their duties in their new stations on dates shown against them:—

| Sl. No. | Name of the Claims Officer              | From       | To            | Dates              |
|---------|---|------------|---------------|--------------------|
| 1       | Shri Gurbakhsh Singh Chatrath . . . . . | Ludhiana   | Jullundur     | 14-10-1952 (F.N.)  |
| 2       | Shri Dharam Chand Bali . . . . .        | Hoshiarpur | Do.           | 14-10-1952 (F.N.)  |
| 3       | Shri Shri Chander Gupta . . . . .       | Gurdaspur  | Do.           | 14-10-1952 (F. N.) |
| 4       | Shri Shiv Dayal Mitta . . . . .         | Bhiwani    | Delhi         | 15-10-1952 (F. N.) |
| 5       | Shri Gokal Chand Chopra . . . . .       | Ferozepur  | Jullundur     | 15-10-1952 (F. N.) |
| 6       | Shri Prem Prakash . . . . .             | Ajmer      | Delhi         | 15-10-1952 (F. N.) |
| 7       | Shri Vishwa Nath Handa . . . . .        | Ludhiana   | Jullundur     | 15-10-1952 (F. N.) |
| 8       | Shri Bhagwandas Sugnasingh . . . . .    | Bantva     | Bombay        | 16-10-1952 (F. N.) |
| 9       | Shri Rupchand Assonmal . . . . .        | Gwalior    | Do.           | 16-10-1952 (F. N.) |
| 10      | Shri Jarniatal Gobindram . . . . .      | Katni      | Do.           | 16-10-1952 (A. N.) |
| 11      | Shri Tek Chand Mehta . . . . .          | Rajpura    | Sriganganagar | 20-10-1952 (F. N.) |
| 12      | Shri U. P. Chugani . . . . .            | Jaipur     | Ajmer         | 20-10-1952 (A. N.) |
| 13      | Shri N. R. Ahuja . . . . .              | Faridabad  | Delhi         | 22-10-1952 (F. N.) |
| 14      | Shri Chelaram Sitaldas . . . . .        | Raipur     | Bombay        | 28-10-1952 (F. N.) |

Delhi, the 5th December 1952

**No. 2(167)/CCC/AE-52.**—The Headquarters of Shri Mehar Chand Kapur, Claims Officer, have been changed from Jaipur to Delhi. He closed his office at Jaipur on the afternoon of 15th September, 1952 and started functioning at Delhi with effect from the forenoon of 16th September, 1952.

**No. 2(167)/CCC/AE-52.**—The Headquarters of Shri Mehar Chand Kapur, Claims Officer, have been changed from Delhi to Sriganganagar. He closed his office at Delhi on the afternoon of 16th October, 1952, and started functioning at Sriganganagar with effect from the forenoon of 20th October, 1952 (The intervening period being closed holidays and Sunday.)

T. D. SACHDEVA, Adm. Claims Officer &amp; Ex-Officio, Under Secy.

New Delhi, the 4th December 1952

**No. 2-Admn. (A)/73/49.**—In continuation of the Ministry of Rehabilitation Notification No. 2-Admn. (A)/73/49 dated the 7th November, 1952, Shri N. S. Mathur, a permanent officer of Grade III officiating in Grade II of the Central Secretariat Service and posted as Section Officer in that Ministry, is granted extension of leave on average pay for 15 days from the 1st December, 1952.

J. N. MATHUR, Asstt. Secy.

### MINISTRY OF COMMERCE AND INDUSTRY

#### TRADE MARKS

New Delhi, the 3rd December 1952

**No. 4(29)TM & P (RM)/52.**—Mr. V. S. Krishnaswami, B.A., officiating Administrative Officer, Trade Marks Registry, Bombay is confirmed in that post with effect from the 14th July, 1952.

J. N. DUTTA, Dy. Secy.

#### IMPORT TRADE CONTROL—ESTABLISHMENT

New Delhi, the 4th December 1952

**No. P1-106/Admn./50.**—Shri S. Chakravarty, Assistant Controller in the office of the Chief Controller of Imports and Exports, New Delhi, has been granted earned leave for thirty days with effect from 24th November 1952 with permission to prefix to his leave Sunday the 23rd November 1952.

New Delhi, the 5th December 1952

**No. P1-92/Admn./52.**—On the expiry of leave, Shri J. N. Nagrani assumed charge of the office of the Assistant Controller in the office of the Chief Controller of Imports and Exports, New Delhi, on the forenoon of the 13th November, 1952.

New Delhi, the 8th December 1952

**No. P3-23/Admn./51/6430.**—On return from leave, Shri H. Mukerji, a grade II Officer of the Central Secretariat Service assumed charge of the office of the Controller in the office of the Chief Controller of Imports and Exports, New Delhi on the forenoon of 3rd December 1952.

S. KRISHNASWAMI, Under Secy.

New Delhi, the 5th December 1952

**No. 16(4)-CTB-52.**—Shri P. S. Nayar, a permanent Grade II Officer of the Central Secretariat Service, who has been appointed to officiate as Assistant Secretary to the Government of India, in the Branch Secretariat (Textiles), attached to the Office of Textile Commissioner, Bombay, vice Shri V. M. Parulekar granted leave, will continue to officiate in the same capacity upto the 24th December, 1952 on account of extension of leave, granted to Shri Parulekar.

**No. 16(6)-CTB/52.**—Shri P. S. Nayar, permanent grade II Officer of the Central Secretariat Service has been posted as Section Officer in the Branch Secretariat (Textiles) Bombay with effect from the 1st November, 1951.

**No. 16(6)-CTB/52-I.**—Shri Krishna Kumar Sethi, permanent grade III Officer of the Central Secretariat Service has been posted as Section Officer in the Branch Secretariat (Textiles) Bombay with effect from the 1st November, 1951.

**No. 21(56)-CTB/52.**—The services of Shri M. C. Dutt, Deputy Director of Production in the Office of the Textile Commissioner, have been placed at the disposal of the Government of Rajasthan with effect from the afternoon of the 17th September, 1952, until further orders.

S. A. TECKCHANDANI, Under Secy.

New Delhi, the 5th December 1952

**No. 51-Cof. Ind. (9)/52.**—Shri R. Kalyanasundaram, a permanent Grade III Officer of the Central Secretariat Service, has been appointed as Officer on Special Duty, All India Handicrafts Board, New Delhi, with effect from the forenoon of 22nd November, 1952.

S. V. R. CHARI, Asstt. Secy.

New Delhi, the 9th December 1952

**No. 142.**—Mr. K. Ram Malhotra has been appointed to officiate as Deputy Development Officer (Timber) in the Development Wing of the Ministry of Commerce and Industry, New Delhi, with effect from the 8th November 1952, afternoon.

**No. 143.**—On the expiry of the period of his temporary appointment, Mr. J. Prasad relinquished the charge of the post of Development Officer (Timber) in the Development Wing of the Ministry of Commerce and Industry, New Delhi, with effect from the 31st October 1952, afternoon.

SHIV DEV SINGH, Under Secy.

### MINISTRY OF FOOD AND AGRICULTURE

#### (Agriculture)

New Delhi, the 4th December 1952

**No. F. 1-87/52-Estt. I.**—On the expiry of his tenure of appointment as Vice President, Indian Council of Agricultural Research, Sardar Datar Singh is re-employed as a temporary Production Commissioner in the Ministry of Food and Agriculture (Agri), with effect from the 28th October, 1952 (Forenoon).

2. Sardar Datar Singh who proceeded on deputation ex-India from his original post of Vice-President, Indian Council of Agricultural Research, will continue to be on deputation against the post of Production Commissioner from the 28th October, 1952 until further orders.

3. The Ministry of Food and Agriculture (Agri), Notification No. F. 1-87/52-Estt. I., dated the 26th November, 1952, is hereby cancelled.

M. R. BHIDE, Jt. Secy.

New Delhi, the 4th December 1952

**No. F. 1-9/51-Fy.**—Dr. H. L. Arora, Ph.D. Research Officer (Fishery Survey), Central Marine Fisheries Research Station, Mandapam, was granted earned leave for 20 days from 3rd November, 1952, to 22nd November, 1952 (both days inclusive) with permission to prefix and suffix Sundays the 2nd November and 23rd November, 1952 respectively.

On expiry of leave Dr. Arora resumed charge of the office of Research Officer (Fishery Survey), Central Marine Fisheries Research Station, Mandapam, with effect from the 24th November, 1952 (forenoon).

#### FISHERIES

New Delhi, the 13th December 1952

**No. F. 1-37/52-Fy.**—Dr. B. S. Bhimachar, D.Sc., Fishery Biologist (Research Officer) Central Marine Fisheries Research Station, Mandapam Camp P. O., is placed on deputation to the United Kingdom for training in fisheries biology under the Commonwealth Technical Co-operation Scheme with effect from the 24th September, 1952 (afternoon), until further orders.

S. VISVANATHAN, Under Secy.

New Delhi, the 6th December 1952

**No. F. 27-124/52-Estt. (I).**—Shri S. K. Mirchandani, a permanent Officer of Grade I of the Central Secretariat Service and Under Secretary in the Ministry of Food and Agriculture (Agriculture) was granted earned leave for 68 days with effect from the forenoon of the 3rd September, 1952.

2. On the expiry of leave the services of Shri S. K. Mirchandani were placed at the disposal of Food Division of that Ministry with effect from the forenoon of 10th November, 1952.

3. The Ministry of Food and Agriculture (Agriculture) Notifications of even number, dated the 30th September, 1952 and 24th November, 1952 are hereby cancelled.

T. M. GURBAXANI, Under Secy.

New Delhi, the 8th December 1952

**No. F. 27-107/52-Estt. (I).**—The services of Shri J. Banerji, I.F.S., Deputy Inspector General of Forests in the Ministry of Food and Agriculture (Agriculture) have been placed at the disposal of the Chief Commissioner, Andamans and Nicobar Islands, Port Blair, with effect from the 4th November, 1952 (afternoon).

S. K. MIRCHANDANI, Under Secy.

New Delhi, the 13th December 1952

**No. F. 1-44/52-COM. I.**—In the Ministry of Food and Agriculture (Agri.). Notification of even No. dated the 27th November, 1952 the following may be added between the words 'I.C.A.R.' and on the forenoon of the 15th November, 1952:—

"and additional charge of the post of Adviser on Agriculture to the Community Projects Administration".

J. S. RAJ, Under Secy.

(Food)

New Delhi, the 2nd December 1952

**No. 581.**—Shri S. Dikshit, B.A. (Hons.), Deputy Director General (Food) has been appointed as *ex-officio* Deputy Secretary to the Government of India, Ministry of Food & Agriculture (Food), with effect from the forenoon of the 25th August, 1952.

**No. 582.**—In continuation of this Ministry Notification No. 539, dated 30th August, 1952 and No. 563, dated 11th October, 1952, the late Shri M. B. Lal, a permanent Grade III Officer of the Central Secretariat Service and Section Officer in this Ministry was granted an extension of leave on average pay on medical certificate for six days from the forenoon of the 30th September, 1952, to the 4th September, 1952.

New Delhi, the 3rd December 1952

**No. 583.**—On return from leave, Shri L. S. Kanuga M.A., resumed charge of his duties as Section Officer in the Ministry of Food & Agriculture (Food), with effect from the forenoon of the 2nd December, 1952.

New Delhi, the 6th December 1952

**No. 584.**—Shri S. Parmeswaran, B.A., a permanent Grade II Officer of the Central Secretariat Service and officiating Under Secretary in this Ministry was granted earned leave for 60 days with effect from the forenoon of the 5th May, 1952, with permission to prefix Sunday the 4th May, 1952, to the leave.

This Ministry Notification No. 506, dated 17th June 1952, is hereby cancelled.

**No. 585.**—The services of Shri C. W. Khem Chand, a permanent Grade IV Officer (officiating in Grade III) of the Central Secretariat Service and Section Officer in the Ministry of Food and Agriculture (Food) were replaced at the disposal of Agriculture Division of that Ministry with effect from the afternoon of the 24th October, 1952.

New Delhi, the 8th December 1952

**No. 586.**—Shri B. Banerjee, M.Sc., Assistant Technical Adviser in the Ministry of Food and Agriculture (Food) was granted earned leave for 14 days with effect from the forenoon of the 22nd October, 1952.

On return from leave, Shri Banerjee resumed charge of his duties as Assistant Technical Adviser, with effect from the forenoon of the 5th November, 1952.

**No. 587.**—Shri R. Chandra, M.A., Assistant Director (Inspection) in the Ministry of Food and Agriculture (Food) has been appointed to officiate as Deputy Director in the same Ministry, with effect from the forenoon of the 21st November, 1952, until further orders.

T. M. GURBAXANI, Under Secy.

## MINISTRY OF EDUCATION

New Delhi, the 4th December 1952

**No. F. 6-16/52-A. 2.**—Dr. S. S. Sarkar, Anthropologist, Department of Anthropology, Calcutta, has been permitted to resign his post with effect from the forenoon of 1st November, 1952.

T. S. KRISHNAMURTI, Asstt. Secy.

New Delhi, the 4th December 1952

**No. F. 2-10/52-A. 3.**—On return from leave Shri P. Gangulee, an Officer of Grade I of the Central Secretariat Service, resumed charge of the post of Under Secretary in the Ministry of Education with effect from the forenoon of the 2nd December, 1952.

2. On relinquishing charge of the post of Assistant Secretary, Shri K. Sankaran, an Officer of Grade II of the Central Secretariat Service, resumed charge of the post of Superintendent in the Ministry of Education, with effect from the afternoon of the 29th November, 1952.

3. On relinquishing charge of the post of Assistant Superintendent, Shri G. Subramani reverted as Assistant with effect from the afternoon of the 29th November, 1952.

New Delhi, the 9th December 1952

**No. F.3-15/52-A.3.**—In continuation of this Ministry's notification No. D.187/52-A.3, dated the 12th June, 1952, Shri Sohan Singh, officiating Assistant Educational Adviser, was granted extension of half pay leave for one day for the 2nd December, 1952.

2. On return from leave, Shri Sohan Singh, resumed duty as Assistant Educational Adviser with effect from the forenoon of the 3rd December, 1952.

G. F. LAKHANI, Under Secy.

## MINISTRY OF HEALTH

New Delhi, the 3rd December 1952

**No. F. 34-94, 52-Admn. (E).**—In continuation of the leave sanctioned in this Ministry's Notification No. F. 4-94/52-Admn. (E), dated the 26th November, 1952, Dr. C. V. Ramchandani, Assistant Director General of Health Services (International Health) has been granted an extension of earned leave for 19 days with effect from the 2nd December, 1952 with permission to suffix to the leave Sunday the 21st December, 1952.

A. V. VENKATASUBBAN, Under Secy

## MINISTRY OF RAILWAYS

(Railway Board)

New Delhi, the 5th December 1952

**No. E52TR2/60/2.**—On transfer from the Northern Railway, Mr. M. V. Rao, Senior Accounts Officer is appointed to officiate as Deputy Chief Accounts Officer on the Eastern Railway with effect from the 16th September, 1952.

New Delhi, the 6th December 1952

**No. E50PM1-66.**—The following Assistant Medical Officers, Class II, are permanently promoted as District Medical Officers, Senior Scale, in the Medical Department of the Superior Revenue Establishment on the Railway and with effect from the date noted against each:—

|                      |                        |                     |
|----------------------|------------------------|---------------------|
| Dr. G. S. Chatterjee | North Eastern Railway. | 22nd October, 1952. |
| Dr. B. Pulla Reddy   | Central Railway.       | 22nd October, 1952. |

New Delhi, the 9th December 1952

**No. E52NO1/3/2.**—Mr. C. G. Rees, officiating Deputy Chief Operating Superintendent, Western Railway, is appointed to officiate as Regional Traffic Superintendent on that railway with effect from 28th September 1952.

P. N. SAXENA,  
Director, Establishment.

New Delhi, the 5th December 1952

**No. E51TR1-35.**—With reference to the Ministry of Railways Notification No. E51-TR1-35, dated the 21st March, 1952, the following officers returned to India from deputation overseas on the dates noted against each:—

- (1) Mr. L. C. Mohindra, Assistant Chief Controller of Standardization (Civil). ... 14th July 1952.
- (2) Mr. R. Rajagopalan, Assistant Chief Controller of Standardization, Mechanical (Coach Building). ... 15th July 1952.

2 This cancels Ministry of Railways Notification No. E51-TR1-35, dated 5th August 1952.

New Delhi, the 10th December 1952

**No. E52RB3/15/2.**—On return from leave Mr. S. R. Woodmore, resumed duty as Assistant Chief Controller of Standardisation (Specification & Records), Central Standards Office for Railways with effect from the 20th November 1952.

**No. E52RB3/15/2-I.**—Mr. B. L. Bailur, Officiating Assistant Chief Controller of Standardisation (Coach Building) Central Standards Office for Railways, reverted as Officiating Assistant Chief Controller of Standardisation (CW) in Class II in that office with effect from the 20th November 1952.

**No. E52LE2/25/3.**—Mr. P. C. Bahl, Principal, Railway Staff College, Baroda, who was granted leave on average pay for four months, with effect from the afternoon of the 25th July 1952, resumed duty on the 24th November 1952 A.N.

V. T. NARAYANAN,  
Joint Director, Establishment.

New Delhi, the 6th December 1952

**No. EIV-956-C.P.**—With reference to Railway Board's notification No. E-IV-956-C.P., dated the 25th November, 1952, Mr. Tara Chand is granted extension of leave on half average pay for 14 days with effect from the 30th November, 1952.

HAVELI RAM, Secy.

#### MINISTRY OF IRRIGATION AND POWER

New Delhi, the 3rd December 1952

**No. DW. II-18(3)/1.**—Shri S. K. Palit, Superintending Engineer, Hirakud Dam Project, has been appointed as Secretary Hirakud Control Board with effect from the afternoon of the 6th October, 1952. He will continue to hold additional charge of the post of Superintending Engineer Development Circle, Hirakud Dam Project, until further orders.

This Ministry's notification No. DW. II-18(3)/1, dated the 24th October, 1952 is hereby cancelled.

**No. DW. 1/2120/52.**—Dr. S. L. Banerjee, Research Officer (Physics Section), Central Water & Power Research Station, Poona, is confirmed in this post with effect from the 12th January 1952 (forenoon).

**No. DW. II-9937/52.**—Shri C. S. Iyer, Assistant Executive Engineer, Hirakud Dam Project was permitted to resign his post with effect from the afternoon of the 7th July 1950.

The late Ministry of Works, Mines and Power Notification No. Dy. 3141-DW. II/50 dated the 3rd August, 1950, is hereby cancelled.

S. VENKATARAMAN, Under Secy.

New Delhi, the 3rd December 1952

**No. DW 1(53)/52.**—The services of Shri Kanwar Sain, I.S.E., Member (Designs), Central Water and Power Commission and Chief Engineer, Hirakud Dam Project were placed at the disposal of the E.C.A.F.E. with effect from 28th October, 1952 (afternoon). On return from the E.C.A.F.E. Shri Kanwar Sain resumed duties as Member (Designs), Central Water and Power Commission and Chief Engineer Hirakud Dam Project with effect from 6th November, 1952 (afternoon).

New Delhi, the 5th December 1952

**No. D. 9539-DWII/52.**—On return from deputation ex-India under Point Four Programme, Shri G. N. Pandit, I.S.E., assumed charge of the office of the Superintending Engineer, Tapi Construction Circle, Bombay with effect from the forenoon of the 3rd November, 1952.

A. R. KHANNA, Dy. Secy.

New Delhi, the 3rd December 1952

**No. E.L. I-89(36).**—Mr. P. R. Roy Choudhry, Assistant Engineer in the Central Water and Power Commission (Power Wing) was permitted to resign his post with effect from the afternoon of the 15th November, 1952.

New Delhi, the 8th December 1952

**No. D.W. 1/2791/52.**—Dr. B. B. Roy, assumed charge of the office of Research Officer in the Central Water and Power Research Station, Poona on the forenoon of the 8th November, 1952.

KAILASH CHANDRA, Under Secy.

#### MINISTRY OF TRANSPORT

New Delhi, the 5th December 1952

**No. 20-TT(6)/52.**—Miss Prema Rao, Tourist Reception and Information Officer, Madras, is granted earned leave for 15 days with effect from the 3rd December, 1952.

S. N. CHIB, Dy. Secy.

#### (Roads Organisation)

New Delhi, the 9th December 1952

**No. A-5(15)/52.**—Shri B. N. Ghose, temporary Assistant Engineer Consultant, Ministry of Transport (Roads Organisation), has been granted earned leave for three days from the 3rd to 5th October 1952 followed by leave on half pay for 92 days from the 6th October 1952 to 5th January 1953, with permission to prefix the closed holidays on the 1st and 2nd October 1952 to his leave.

**No. A-5(21)/52.**—Shri Jaswant Singh, Assistant Engineer, Grade II, Ministry of Transport (Roads Organisation), has been granted earned leave for 84 days from the 2nd December 1952 to the 24th January 1953, with permission to prefix Sunday, the 30th November and the closed holiday on the 1st December 1952, and to suffix Sunday, the 25th and the closed holiday on the 26th January 1953, to his leave.

B. V. RADHAKRISHNAN, Under Secy.

#### MINISTRY OF COMMUNICATIONS

New Delhi, the 2nd December 1952

**No. 3-OC (23)/52.**—On return from deputation to the U.S.A. under the Point Four Programme, Shri G. D. Gokarn was reappointed to officiate as Deputy Engineer-in-Charge in the Overseas Communications Service with effect from the 12th November 1952 (F.N.)

T. R. MANTAN, Under Secy.

New Delhi, the 4th December 1952

**No. 7-V (2)/52.**—Shri Qabul Chand Gupta, Technical Officer, Radio Construction and Development Units, has been appointed to officiate as Senior Technical Officer in the office of the Controller of Communication, Delhi Region, with effect from the 31st October 1952 and until further orders.

P. K. ROY, Dy. Secy.

#### (Posts & Telegraphs)

New Delhi, the 29th November 1952

**No. STA 75-22/52.**—On the expiry of his leave, Mr. S. P. Patel, an officer in the grade of Postmasters-General, was posted as Deputy-Director-General, Telegraphs, in the Posts & Telegraphs Directorate, with effect from the 15th October, 1952.

New Delhi, the 2nd December 1952

**No. STA 101-32/52.**—Shri K. G. Ranade, officiating Executive Engineer, Bombay Telephone District, is appointed to officiate as Superintending Engineer, Bombay Telephone District, with effect from the 15th September, 1952.

**No. SPA. 72-2/52.**—Shri S. B. Velankar, officiating Senior Superintendent, of Railway Mail Service, Sorting Division, Bombay is appointed substantively to the senior time scale cadre of the Indian Postal Service, Class I, with effect from the 4th October, 1952.

New Delhi, the 3rd December 1952

**No. STA 91-1/52.**—Mr. P. J. T. Fonseca, Divisional Engineer Telegraphs and officiating Director of Telegraphs, West Bengal Circle, is permitted to retire from service with effect from the 7th January 1953.

K. V. VENKATACHALAM, Dy. Secy.

#### Railway Inspectorate

New Delhi, the 4th December 1952

**No. Ins. 1-N (36)/51.**—Shri A. K. Gupta, Personal Assistant to the Chief Government Inspector of Railways and Leave Reserve Officer was granted earned leave for 69 days from the 3rd December, 1951 to the 9th February, 1952. He was permitted to prefix Sunday the 2nd December, 1951 and to suffix Sunday the 10th February, 1952 to this leave. On expiry of the leave, he resumed charge of his duties as Personal Assistant to the Chief Government Inspector of Railways and Leave Reserve Officer with effect from the 11th February, 1952.

2. The Ministry of Communications' notification No. Ins. 1-N(36)/51, dated the 20th February, 1952 is hereby cancelled.

P. K. SAMAL, Under Secy.

**MINISTRY OF INFORMATION & BROADCASTING***New Delhi, the 2nd December 1952*

**No. 1/72/52-I.P.**—Shri S. Sundar Rajan has been appointed to officiate as Information Officer, Press Information Bureau, New Delhi, with effect from 26th October 1952, in an existing vacancy, until further orders.

B. S. DASARATHY, Under Secy.

*New Delhi, the 8th December 1952*

**No. 24(10)/52-BI-I.**—Dr. V. K. Narayana Menon, a permanent Station Director, All India Radio and Officiating Supervisor, English and French Services, External Services, All India Radio, New Delhi, was in addition to his duties appointed to hold full charge of the Station Director, Delhi Station of All India Radio, with effect from the 29th June 1952. This supersedes this Ministry's notification of even number dated the 2nd August, 1952.

**No. 24(10)/52-BI-II.**—Dr. V. K. Narayana Menon, a permanent Station Director, All India Radio and Officiating Supervisor, English and French Services, External Services, All India Radio, New Delhi handed over charge of the post of Supervisor with effect from the 23rd August 1952. He will continue to hold the post of Station Director, All India Radio, Delhi.

A. N. BERY, Under Secy.

**MINISTRY OF WORKS, HOUSING AND SUPPLY***New Delhi, the 4th December 1952*

**No. E-SY(I)/20(35)/52.**—Shri B. L. Verma, a permanent Grade I Officer of the Central Secretariat Service, working as Deputy Director (Administration) in the Directorate General of Supplies and Disposals, New Delhi, has been granted leave on average pay for two months and three days with effect from the 15th November, 1952.

*New Delhi, the 6th December 1952*

**No. E. SY-II/52(21)/52.**—Dr. S. K. Mitra, a Director of Supplies in the Directorate General of Supplies and Disposals, New Delhi, has been appointed to officiate as Deputy Director General in the India Store Department under the High Commissioner for India in the United Kingdom, London, *vice* Mr. V. N. Kohli, with effect from the forenoon of the 19th November, 1952.

T. C. PURI, Dy. Secy.

*New Delhi, the 5th December 1952*

**No. E3(103)/52.**—The undermentioned officers who were appointed to the Central Engineering Service, Class I as temporary Assistant Executive Engineers in the Central Public Works Department are confirmed in their appointments with effect from the dates shown against each:—

| Name                     | Date from which confirmed in the grade of Assistant Executive Engineer |
|--------------------------|--|
| Shri R. G. Gokhale       | 1st March 1946.  |
| Shri V. Kandaswamy       | 1st March 1946.  |
| Shri K. G. Rajagopalan   | 1st March 1946.  |
| Shri P. De Sousa         | 28th March 1947.   |
| Shri N. S. Lakshmana Rao | 22nd February 1947   |

N. B. CHATTERJI, Dy. Secy.

*New Delhi, the 8th December 1952*

**No. E.Sy(I)/17(29)/52.**—On his transfer to the Ministry of Irrigation and Power, Mr. Amrit Rai, an officiating Grade III Officer of the Central Secretariat Service, relinquished charge of the Office of Section Officer in the Directorate General of Supplies and Disposals, New Delhi, with effect from the forenoon of the 22nd November, 1952.

**No. E. Sy(I)/20(32)/52.**—Mr. P. H. Kunhi, Assistant Director of Administration (Grade I) in the Directorate of Supplies and Disposals, Calcutta, has been granted leave on average pay for one month and 22 days with effect from 23rd November, 1952 to the 13th January 1953 and in continuation leave on half average pay for two months and nine days from 14th January, 1953 to 22d March, 1953, preparatory to his retirement from Government Service.

S. R. GUPTA, Asstt. Secy.

*New Delhi, the 8th December 1952*

**No. Adm.2(56)/52.**—Shri T. N. Gopalakrishnan has been appointed as Assistant Accounts Officer (Budget) in the Ministry of Works, Housing and Supply with effect from the 10th November, 1952, until further orders.

*New Delhi, the 9th December 1952*

**No. Adm.2(57)/52.**—Shri M. P. Jain, Assistant Engineer in the Central Public Works Department, has been appointed temporarily as Officer on Special Duty (Technical) in the Ministry of Works, Housing and Supply, with effect from the 20th August 1952, until further orders.

G. JAGATHPATHI, Under Secy.

**MINISTRY OF LABOUR***New Delhi, the 3rd December 1952*

**No. M-6(35)/52.**—The resignation of Dr. Amar Nath Dwivedi, Resident Surgeon, Coal Mines Labour Welfare Fund, was accepted with effect from the 6th October, 1952 (afternoon).

**No. M-42(6)/52 I.**—The following officers formerly employed under the Government of Mysore were appointed substantively to the posts in the Mines Department noted against each with effect from the 1st April 1951:—

| Name of officer         | Post held substantively under the Government of Mysore | Post to which appointed substantively in the Mines Department |
|-------------------------|--|---|
| (1) Shri R. S. Batni    | Additional Inspector of Mines                          | Junior Inspector of Mines.                                    |
| (2) Shri S. R. Prasad   | Assistant Inspector of Mines                           | Assistant Inspector of Mines.                                 |
| (3) Shri M. Subramanyam | Assistant Inspector of Mines                           | Assistant Inspector of Mines.                                 |

**No. M-42(6)/52 II.**—The services of Shri R. S. Batni, a permanent Junior Inspector of Mines, Mines Department have been placed at the disposal of the Ministry of Natural Resources and Scientific Research with effect from the 1st November 1951.

**No. M-42(6)/52 III.**—Shri R. Agrawal, formerly employed as a permanent Inspector of Mines under the Government of Rajasthan was appointed substan-

tively to the post of Assistant Inspector of Mines in the Mines Department with effect from the 1st April 1951.

*New Delhi, the 4th December 1952*

**No. M-6(1)/52.**—In modification of the orders contained in this Ministry notification No. M-6(1)/52, dated the 16th April 1952, Dr. T. A. Narayanan, Eye, Ear, Noes and Throat Specialist under the Coal Mines Labour Welfare Fund is allowed to continue in that post.

P. N. SHARMA, Under Secy.



*New Delhi, the 3rd December 1952*

**No. Adm. 1(35)/52.**—Dr. S. T. Merani, Ph.D., I.A.S., Director Labour Conferences, Ministry of Labour, has been placed on deputation ex-India with effect from the afternoon of the 26th November, 1952.

**No. M-6(30)/52.**—On return from leave sanctioned in Notification No. M-6(30)/52, dated, the 4th November, 1952, issued by the Ministry of Labour, Shri R. S. Misra, I.A.S., Coal Mines Welfare Commissioner and Welfare Commissioner, Mica Mines Labour Welfare Fund resumed duty on the 21st November, 1952, relieving Mr. N. Barraclough, C.B.E., Chief Inspector of Mines in India of the additional duties which he was performing during the absence on leave of Shri Misra.

*New Delhi, the 6th December 1952*

**No. Adm. 1(32)/52.**—On the termination of his deputation ex-India, Shri V. K. R. Menon, I.C.S., resumed charge of his duties as Secretary to the Government of India in the Ministry of Labour on the 5th December, 1952 (forenoon).

SADASHIVA PRASAD, Dy. Secy.

*New Delhi, the 4th December 1952*

**No. P. F. 516(19) I.**—Shri H. P. Bhatt, Regional Provident Fund Commissioner, Bombay, was granted leave on average pay for 21 days from the 18th October, 1952, to the 7th November, 1952 both days inclusive. He resumed charge of his duties as Regional Provident Fund Commissioner, Bombay, with effect from the 8th November, 1952.

**No. P. F. 516(19) II.**—Shri P. A. Bhaskar, Provident Fund Inspector, Bombay, was granted leave on average pay for 21 days from the 4th September, 1952, to the 24th September, 1952, both days inclusive. He resumed charge of his duties as Provident Fund Inspector, Bombay, with effect from the 25th September, 1952.

TEJA SINGH SAHNI, Under Secy.

**(Directorate General of Resettlement and Employment)**

*New Delhi, the 4th December 1952*

**No. RA-64(2)/52-III.**—*Corrigendum.*—For the words "one month and 19 days" occurring in this Ministry's Notification No. RA-64(2)/52, dated the 19th November 1952, read "one month and 20 days".

**No. RXA-642.**—Shri R. S. Tewari, District Employment Officer, District Employment Exchange, Arrah has been transferred with effect from the afternoon of 1st October 1952 and posted as Assistant Employment Officer to the Sub-Regional Employment Exchange, Dhanbad, with effect from the 8th October 1952.

*New Delhi, the 6th December 1952*

**No. RXA-434.**—Shri P. S. Banwar, Assistant Employment Officer, Regional Employment Exchange, Nagpur, has been transferred with effect from the afternoon of 27th November, 1952 and posted in the same capacity to the Sub-Regional Employment Exchange, Raipur, with effect from the afternoon of the 29th November 1952.

**No. RXA-905.**—Shri N. P. Pillai, Assistant Employment Officer (Technical) Sub-Regional Employment Exchange, Ahmedabad, has been transferred with effect from the 17th November 1952 and posted in the same capacity to the Sub-Regional Employment Exchange, Kozhikode, with effect from the 29th November 1952.

J. M. KITCHLU, Under Secy.

*New Delhi, the 8th December 1952*

**No. REE-100(7)/52.**—Shri Indra Deo Singh, Welfare Officer (Jharia Circle) of the Gorakhpur Labour Organisation has been reverted to his parent department under the Government of U.P. on the 13th October 1952 (forenoon).

VIDYA PRAKASH, Asstt. Secy.

